

display of posters praising the Chinese leader, Mao Tse-Tung at various places in Kerala and Calcutta.

(b) The posters displayed at Calcutta appear to have incited violence and preached Maoism. According to the Government of Kerala, while the posters at Calicut contained sayings said to be of Mao Tse-Tung and praises for the Chinese way of socialism, they contained no incitement to violence.

(c) No communist propaganda literature printed in China was found in circulation in Calcutta. The Government of Kerala have no information in this regard.

(d) Mere distribution or display of Mao's posters is not punishable under the existing law but where such display constitutes a threat to public peace, appropriate action under law can be taken.

CENTRAL ROAD FUND

323. SHRI Y. ADINARAYANA REDDY: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) what amount has been allotted by the Central Government out of the Central Road Fund to the State of Andhra Pradesh for the year 1967-68; and

(b) whether this allotment conforms to the basis adopted by the Government of India in allotting the Central Road Fund to different States?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) Rs. 27.74 lakhs.

(b) Yes, Sir.

LANGUAGE POLICY

324. SHRI CHITTA BASU:
SHRI JAGAT NARAIN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of India have so far been able to devise

suitable measures to equalise the language burden resulting from the Language Act and Resolution recently passed by the Parliament; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) and (b) The Official Languages (Amendment) Act, 1967 does not result in any language burden on the candidates for Central Government Services and posts. Government are giving thought to the problem of inequality of burden resulting from paragraph 4(a) of the Resolution. Several suggestions are under consideration. Because of the complicated nature of issues involved, various aspects need detailed examination.

TEMPORARY OCCUPATION OF MIZO AREA BY THE CHINESE

325. SARDAR RAM SNGH:

SHRI S. S. MARISWAMY:

SHRI SUNDAR MANI PATEL:

SHRI N. SRI RAMA REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government of India has been drawn to a press report appearing in the *Statesman* of 13th April, 1968 regarding decision of the Mizo National Front Government, agreeing to the temporary occupation of Mizo areas by Chinese troops;

(b) if so, the reaction of Government in the matter; and

(c) whether any report in the matter has been received from the local authorities by the Union Government and whether a copy thereof will be laid on the Table of the House?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) Yes Sir.

(b) and (c) There is no other information to confirm the press report.